

ITEM NO.53

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3889/2025

GURUMEL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

FOR ADMISSION and I.R.

IA No. 147376/2025 - EXEMPTION FROM FILING O.T.

Date : 06-11-2025 This matter was called on for hearing today.

For Appellant(s) :

Ms. Manjeet Chawla, AOR
Ms. Jyoti, Adv.
Ms. Shaik Soni Ahamed, Adv.
Mr. Amitava Poddar, Adv.
Ms. Usha Pant Kukreti, Adv.

For Respondent(s) :

Mr. Ankit Goel, AOR
Mr. Aditya Bhardwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Scanned soft copies of High Court and Trial Court records
are still awaited. Issue reminder.

List again on 09.12.2025.

SUJATA SINGH
Registrar

HJ